

MR. SPEAKER: It is a very loaded question. He is saying, "are there any Members of Parliament involved in it?"

SHRI M. V. CHANDRASHEKHARA MURTHY: No, Sir.

## WRITTEN ANSWERS TO QUESTIONS

[English]

### Plan Investment for 1992-93

\*445 SHRI S. SIDNAL :  
SHRI D. VENKATESWARA RAO :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it has been reported that top defaulters in achieving the targetted plan investment for 1992-93 are four State :

(b) if so, the names of the States which are major defaulters in plan investment;

(c) the main reasons for not utilising the plan investment;

(d) the position in regard to plan investment of Karnataka:

(e) the action Planning Commission has taken against the States which have been major defaulters in 1992-93; and

(f) the extent to which their plan outlay has been reduced for 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b) There were 14 States in which he revised outlay was lower than the approved outlay for the Annual Plan 1992-93. That were :

1. West Bengal
2. Bihar
3. Nagaland
4. Assam
5. Punjab
6. Madhya Pradesh
7. Orissa
8. Jammu & Kashmir

9. Manipur
10. Uttar Pradesh
11. Kerala
12. Tripura
13. Arunachal Pradesh
14. Haryana

(c) The main reasons for revisions in the plan outlays of States in 1992-93 were on account of fall in States own resources available for plan and lower utilisation of external aid for projects as compared to the estimates provided by the States in financing their 1992-93 Plan.

(d) There was no revision of the total plan outlay in Karnataka for 1992-93.

(e) The States are impressed upon the need to raise more resources by way of additional resource mobilisation improvement in the working of state level public enterprises, economy in expenditure, project based bonds/ debentures and better mobilisation of small savings.

(f) It is too early to make revisions in the case of Annual Plan for 1993-94.

### Central Assistance for Gujarat

\*446 DR. AMRITLAL KALIDAS PATEL :  
Will the MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government of Gujarat has requested the Union Government for Central assistance for economic development in the State;

(b) if so, the amount of Central assistance requested by the Government of Gujarat during the last three years and the amount of assistance given during these years;

(c) the Central assistance granted during 1993-94 for this purpose;

(d) whether the Central Government propose to provide more assistance to the State; and

(e) if so, the time by which this amount is likely to be provided?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b) The

Government of Gujarat have not made any specific request for an increase in the Central Plan assistance, based on formula approved by the National Development Council, for the Annual Plans 1990-91, 1991-92 and 1992-93.

(c) The allocation of gross Central Plan assistance during 1993-94 to the State of Gujarat is Rs. 255.22 crore.

(d) and (e) There is no proposal under consideration to provide more Central Plan assistance to that State, on the basis of formula.

#### Social safety net

\*447. SHRI ANNA JOSHI : will the Minister of FINANCE be pleased to state :

(a) whether the Government have taken any decision on the use of the recycled I.D.A. funds after the World Bank agreed to recycle \$ 500-600 million worth of International Development Agency funds for a new social safety net;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AIIMED): (a) to (c) A Social Safety net arrangement of US \$ 500 million with the International Development Association was concluded in December, 1992. This is presently under implementation. The first tranche of approx. US \$ 247 million has already been disbursed. Presently no new Social Safety Net arrangement is under discussion with the World Bank. A decision on the new Social Safety Net arrangement can be taken after the completion of the first arrangement.

[Translation]

#### Investment in Bihar

\* 448 SHRI RAM TAHAL CHODHARY : will the Minister of FINANCE be pleased to state :

(a) whether the amount of per capita investment made by the commercial banks in Bihar by the end of the Seventh Five Year Plan was less as compared to the national average;

(b) if so, the reasons therefor; and

(c) the efforts made by the Government to increase the per capita investment in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AIIMED): (a) to (c) The investments are made by the scheduled commercial banks in the State Government Securities and in other State Level Bodies like State Electricity Board, State Financial Corporation etc. The per capita investment of commercial banks as at the end of 7th Five Year Plan (March 1990) in the State of Bihar was Rs. 202 as compared to All India average of Rs. 249. As regards the deployment of bank credit, the per capita bank credit in Bihar was Rs. 481 as at the end of December, 1992 as compared to All India average of Rs. 1824. The credit deployment depends upon the credit absorption capacity of the area which is related to availability of infrastructure such as electricity, transport and communications and also the efficient working of other institutional agencies for marketing and related activities. The performance of some of these institutional agencies for marketing and related activities. The performance of some of these institutions in Bihar has been considerably below the All India average and this has been one of the contributory factors in the low credit absorption capacity. The issues relating to credit deployment in the States are discussed regularly at State Level Bankers' Committee Meetings.

[English]

#### Agricultural and Rural debt relief scheme

\* 449 SHRI GABHAJI MANGAJI THAKORE :  
SHRI VIJAY NAVAL PATIL :

Will the Minister of FINANCE be pleased to state:

(a) whether the Agriculture and Rural Debt Relief Scheme has adversely affected recoveries of the Cooperative Credit Institutions and vitiated the general recovery climate; and

(b) if so, the action taken/proposed to be taken by the Government for improvement of recovery performance of the Cooperative Credit Institutions?